

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 15698/2016
(Arising out of impugned final judgment and order dated 14-03-2016
in WP No. 9064/2016 passed by the High Court of Judicature at
Allahabad)

DR. VIBHAKUMARI (LECTURER HINDI)

Petitioner(s)

VERSUS

STATE OF UP AND ORS.

Respondent(s)

Date : 29-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s)

Mr. Y. K. Singh, Sr. Adv.
Dr. Vinod Kumar Tewari, AOR

For Respondent(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Prabhat Kumar Rai, Adv.
Mr. Ajay Kumar Pandey, Adv.
Mr. Sunil Kumar Tomar, Adv.
Ms. Shivi Bhatnagar, Adv.
Mr. Parvesh Tyagi, Adv.

Mr. S. D Singh, Adv.
Ms. Bharti Tyagi, AOR
Ms. Shweta Sinha, Adv.
Mr. Ram Kripal Singh, Adv.
Ms. Meenu Singh, Adv.
Mr. Siddharth Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

List the matter in the month of September, 2024.

(NIDHI AHUJA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER